

st of Targets Proposed for disposal of old Cases and cases of specified categories under Action Plan 2019-20 to be disposed of upto 31.03.2020 (01.04.19 to 31.03.2020)

relating to the Court of Sh.Harbans Singh Lekhi,Addl.District & Session Judge Faridkot as on 31.03.2020

Sl. No.	Sr. No.	Instt.No.	Instt.Dt.	FIR	Date	Police Station	Category	Parties Name	Stage	Next Date	CIS No.
<b>5 Oldest Execution No.(i)</b>											
1	1	EXE-217	02-Mar-04	NIL	NIL	NIL	Execution	Balbir Singh V. Punjab State	Decided	Decided on 07.09.2019	EXE/1514/2013
2	2	Exe-211	02-Mar-04	NIL	NIL	NIL	Execution	Chand Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1504/2013
3	3	Exe-214	02-Mar-04	NIL	NIL	NIL	Execution	Surjit Kaur Vs. State	Decided	Decided on 07.09.2019	Exe/1513/2013
4	4	Exe-215	02-Mar-04	NIL	NIL	NIL	Execution	Surjit Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1512/2013
5	5	Exe-219	02-Mar-04	NIL	NIL	NIL	Execution	Gurjant Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1510/2013
6	6	Exe-220	02-Mar-04	NIL	NIL	NIL	Execution	Gurbachan Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1507/2013
7	7	Exe-221	02-Mar-04	NIL	NIL	NIL	Execution	Surjit Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1505/2013
8	8	Exe-216	02-Mar-04	NIL	NIL	NIL	Execution	Pritam Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1511/2013
9	9	Exe-219	02-Mar-04	NIL	NIL	NIL	Execution	Sajol Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1515/2013
10	10	Exe-222	02-Mar-04	NIL	NIL	NIL	Execution	Jarnail Singh Vs. State	Decided	Decided on 07.09.2019	Exe/1509/2013

11	11	EXE. 15	27-Feb-17	NIL	NIL	NIL	Execution	M/S Indusind Bank VS. Harpreet Singh	Decided	Decided on 31.05.2019	Exe. /69/2017
12	12	EXE./20	18-3-2017	NIL	NIL	NIL	Execution	Hardev Singh VS. Special Land Acquisition	Decided	Decided on 22.07.2019	Exe./77/2017
13	13	EXE-24-17	15-4-2017	NIL	NIL	NIL	Execution	M/s Indusind Bank Ltd. VS. Massa Singh	Decided	Decided on 18.05.2019	EXE/87/2017
14	14	Exe/33	03-Jul-17	NIL	NIL	NIL	Execution	Parveen Kumari Vs. National Insurance	Decided	Decided on 31.08.2019	Exe/1508/2013
15	15	EXE./ 34	07-Jul-17	NIL	NIL	NIL	Execution	FCI VS. M/S Jagjeet Rice Mills	Decided	Decided on 28.05.2019	Exe./140/2017
16	16	EXE./43	29-7-2017	NIL	NIL	NIL	Execution	M/S HDB Financial VS. Naresh Kumar	Decided	Decided on 18.05.2019	Exe./160/2017
17	17	EXE./57	26-9-2017	NIL	NIL	NIL	Execution	Jagtar Singh VS. Santosh Aggarwal etc.	Decided	Decided on 03.08.2019	Exe./212/2017
18	18	EXE. /59	10-Nov-17	NIL	NIL	NIL	Execution	Punjab State Co-Op VS. M/S Radha Cotton	Decided	Decided on 31.07.2019	Exe./215/2017
19	19	EXE./62	13-11-2017	NIL	NIL	NIL	Execution	Baldev Singh VS. Oriental Insurance Comp.	Decided	Decided on 03.08.2019	Exe./237/2017
20	20	EXE / 06	02-Aug-18	NIL	NIL	NIL	Execution	M/S Indus Ind Bank Ltd. VS. Jiwan Singh	Decided	Decided on 18.05.2019	EXE/17/2018
21	21	EXE /10	21-3-2018	NIL	NIL	NIL	Execution	Jaspal singh VS. Punjab State	Decided	Decided on 18.05.2019	Exe./38/2018
22	22	EXE /11	21-3-2018	NIL	NIL	NIL	Execution	Sukhchain Singh VS. Punjab State	Decided	Decided on 18.05.2019	Exe./39/2018

23	23	EXE /12	21-3-2018	NIL	NIL	NIL	Execution	Gursewak Singh VS. Punjab State	Decided	Decided on 18.05.2019	Exe./40/2018
24	24	EXE /13	21-3-2018	NIL	NIL	NIL	Execution	Harbans singh VS. Punjab State	Decided	Decided on 18.05.2019	Exe./41/2018
25	25	EXE/16	04-May-18	NIL	NIL	NIL	Execution	Amandeep Singh Vs.Punjab State	Decided	Decided on 18.05.2019	EXE/46/2018

**II Pending Cases which are instituted upto 31.12.2015 No.(ii)**

26	1	CA / 16	16-8-2005	NIL	NIL	NIL	Civil Appeal	Surjit Kaur VS. Kewal Singh	Decided	Decided on 14.11.2019	CA/5000/2005
27	2	CA/131	31.08.2005	NIL	NIL	NIL	Civil Appeal	Iqbal Singh vs. Kewal Singh	Decided	Decided on 14.11.2019	CA/5001/2005
28	3	CA/RT133	27-10-2010	NIL	NIL	NIL	Civil Appeal	Hardeep singh VS. Hardial Singh etc.	Decided	Decided on 17.09.2019	CA/455/2013
29	4	CA-134	10.12.2010	NIL	NIL	NIL	Civil Appeal	Hardial Singh VS. Hardeep Singh	Decided	Decided on 17.09.2019	CA/5000/2018
30	5	SC-33	11.12.2012	22	30.03.2012	Sadar Faridkot	307 IPC	State Omkar Singh	Def Evidence	07.04.2020	SC/364/2013
31	6	RT-OSC-29	24-7-2013	84	9-4-2013	City Faridkot	302 IPC	State VS. Chamkaur Singh @ Kaur	Decided	Decided on 30.10.2019	SC/423/2013
32	7	MACT/43	10-Jul-13	NIL	NIL	NIL	MACT	Krishan Kumar VS. Balwinder Singh	Decided	Decided on 26.11.2019	MACM/54/2013
33	8	CS/11	22-10-2013	NIL	NIL	NIL	Civil Suit	Pb. State VS. M/S Durga Rice Mills	Decided	Decided on 25.07.2019	CS/3001/2013

34	9	SC/86	16.11.2013	22	30.03.2012	Sadar Faridkot	326 IPC	State Vs. Devinder Singh	Def Evidence	07.04.2020	CHI/1405/2013
35	10	MACP/30	15-5-2014	NIL	NIL	NIL	CMA	Surinder Kumari VS. Gurmit Singh etc.	Decided	Decided on 11.10.2019	MACP/30/2019
36	11	CS/05	07-Feb-14	NIL	NIL	NIL	Civil Suit	Punsup VS. M/S jai Durga Rice	Decided	Decided on 20.02.2020	CS/11/2014
37	12	ARB/03	12-Oct-14	NIL	NIL	NIL	Arbi.	Anand Industries VS. Pb. State.co.Operative	Decided	Decided on 13.03.2020	Arb/5/2014
38	13	RT-OSC-28	21-2-2015	233	30-10-2014	City Kotkapura	302/148/149/120-B IPC	State VS. Mohinder Kumar etc.	Def Evidence	04.04.2020	SC/11/2015
39	14	CA/26	30-4-2015	NIL	NIL	NIL	Civil Appeal	Geja Singh Vs. Puran Singh	Decided	Decided on 24.07.2019	CA/71/2015

**All the cases under the PC Act which are more than One Year Old No.(iii)**

40	1	PC-09	01.08.2013	NIL	NIL	NIL	PC. Act	Sanjeev Kumar Vs. Poonam	Appearance	18.04.2020	PC/34/2013
41	2	OSC-95-16	02-Nov-16	12	17-8-2007	V.B.Bathinda	PC Act.	State Vs.Charanjit Singh Mann	DWs	01.04.2020	PC/02/2016
42	3	OSC-13-17	18-3-2017	1	1-1-2015	V.B.Bathinda	PC Act.420IPC	State VS. Nachatter Singh	Pws	03.04.2020	PC/01/2017
43	4	PC-37-17	14-8-2017	159	24-7-2015	City Faridkot	22/61/85 NDPS Act,PC Act.	State VS. Karamjit Singh Bhullar	Reply	18.04.2020	PC/04/2017
44	5	PC-03-18	29-1-2018	21	14-10-2016	V.B.Bathinda	7 PC Act.	State VS. HC Harpal Singh	DWs	03.04.2020	PC/01/2018

**All the cases under the NDPS Act which are more than one year old No.(iv)**

45	1	NDPS-165-11	30-Dec-11	108	01.10.2011	Sadar Kotkapura	15 NDPS Act.	State vs. Pal Singh	Decided	Decided on 06.09.2019	NDPS/296/2013
46	2	RT-SC-41-13	04-Feb-13	150	5-6-2010	City Faridkot	22 NDPS Act.	State VS. I.Ashok Kumar	Decided	Decided on 12.07.2019	NDPS/402/2013
47	3	RT-SC-61-NDPS	27-4-2013	79	7-4-2011	City Kotkapura	18-NDPS	State VS. Jagtar Singh etc	Decided	Decided on 13.11.2019	NDPS/412/2013
48	4	Sc-56.	05-Jul-15	44	27-5-2014	Sadiq	15 NDPS	State VS. Tarsem Singh	Decided	Decided on 16.11.2019	NDPS/71/2015
49	5	SC-106	05.10.2015	157	25.06.2014	City Faridkot	21 NDPS Act.	State Vs. Rakesh Kumar	Decided	Decided on 08.11.2019	NDPS/159/2015
50	6	SC-09.	03-Jul-17	208	13-9-2016	City Faridkot	22 NDPS Act	State VS. 1.Gurmej Singh 2.Simarjit Singh	Decided	Decided on 20.04.2019	NDPS/27/2017
51	7	SC-12-17	17-3-2017	268	12-11-2016	City Faridkot	22 NDPS Act.	State VS. Rohit Sharma @ Ashu	Decided	Decided on 01.07.2019	NDPS/30/2017
52	8	RT-SC-46-17	29-3-2017	91	19-8-2016	Jaitu	22 NDPS Act.	State VS. Munish Kumar	Decided	Decided on 28.02.2020	NDPS/33/2017
53	9	RT-SC-37	31-3-2017	267	11-11-2016	City Faridkot	22 NDPS Act.	State VS. Jatinder Singh @ Gori etc.	Decided	Decided on 28.08.2019	NDPS/34/2017
54	10	SC-21-17	26-4-2017	91	11-11-2016	Sadar Faridkot	21 NDPS Act.	State VS. Rajmohinder Singh	Decided	Decided on 18.05.2019	NDPS/51/2017
55	11	SC-25-17	05-Apr-17	96	16-11-2016	Sadar Faridkot	22 NDPS Act.	State VS. Kuldeep Singh	Decided	Decided on 16.07.2019	NDPS/57/2017
56	12	SC-27-17	05-Jun-17	5	4-1-2017	Sadar Faridkot	22 NDPS Act.	State VS. Baljit Singh @ Neela	Decided	Decided on 19.10.2019	NDPS/60/2017

57	13	SC-28-17	12.05.2017	135	26-5-2014	City Faridkot	18 NDPS & A.Act	State VS. Navdeep Singh	Decided	Decided on 27.11.2019	NDPS/63/2017
58	14	SC-29	12.05.2017	127	17.06.15	City Faridkot	21 NDPS Act.	State Vs. Parveen Kumar	Decided	Decided on 30.09.2019	NDPS/64/2017
59	15	SC-50-17	16-5-2017	94	14-11-2016	Sadar Faridkot	22 NDPS Act.	State VS. Tarsem Singh @ Sema	Decided	Decided on 17.09.2019	NDPS/65/2017
60	16	SC-36-17	31-5-2017	170	25-7-2016	City Faridkot	22/25/29 NDPS Act.	State VS. Rajesh Kumar	DWs	01.04.2020	NDPS/73/2017
61	17	SC-37-17	31-5-2017	86	2-11-2016	Sadar Faridkot	22 NDPS Act.	State VS. Bceja Singh	Decided	Decided on 13.12.2019	NDPS/72/2017
62	18	RT-SC-105-17	01-Jun-17	80	26-4-2015	City Faridkot	21 NDPS	State VS. Jaswinder Singh etc.	Decided	Decided on 22.01.2020	NDPS/74/2017
53	19	SC-38-17	06.07.2017	10	19-1-2017	Sadar Faridkot	22 NDPS Act.	State VS. Sarban Singh @ Manga	Decided	Decided on 07.08.2019	NDPS/78/2017
54	20	SC-39-17	01.07.2017	23	27-2-2017	Sadar Faridkot	22 NDPS Act.	State VS. Sohan Singh @ Sonu	Decided	Decided on 17.08.2019	NDPS/80/2017
55	21	NDPS-40-2017	07.07.2019	103	29-11-2016	Sadar Faridkot	21/61/85 NDPS Act	State VS. Kashmir Singh	Decided	Decided on 12.12.2019	NDPS/86/2017
56	22	RT-SC-54-17	10.07.2017	94	26-8-2016	Jaitu	22 NDPS Act.	State VS. Janak Raj	Decided	Decided on 04.10.2019	NDPS/88/2017
57	23	SC-41-17	12.07.2017	120	10-11-2015	Sadar Faridkot	18 NDPS Act	State VS. Manjit singh @ Kukki	Decided	Decided on 23.11.2019	NDPS/90/2017
58	24	SC-42-17	12.07.2017	263	8-11-2016	City Faridkot	22 NDPS Act.	State VS. Chamkaur Singh	Decided	Decided on 20.05.2019	NDPS/92/2017

69	25	SC-43-17	15-7-2017	32	25-3-2017	Sadar Faridkot	22/61/85 NDPS Act.	State VS. Bakhshish Singh	Decided	Decided on 14.08.2019	NDPS/95/2017
70	26	SC-46-17	18-7-2017	1	1-1-2017	Sadar Faridkot	22 NDPS Act.	State VS. Boora Singh	Decided	Decided on 04.06.2019	NDPS/100/2017
71	27	RT-SC-44-17	20-7-2017	62	23-6-2016	Jaitu	18 NDPS Act.	State VS. Jaswinder Singh	Decided	Decided on 23.05.2019	NDPS/102/2017
72	28	SC-47-17	21-7-2017	123	3-12-2015	Sadar Faridkot	18 NDPS Act	State VS. Rajbir Singh	Decided	Decided on 09.08.2019	NDPS/106/2017
73	29	SC-48-17	21-7-2017	92	22-8-2016	Jaitu	15 NDPS Act.	State VS. Sandeep Singh	DWs	03.04.2020	NDPS/107/2017
74	30	RT-SC-53	26-7-2017	69	5-7-2015	Jaitu	18 NDPS Act.	State VS. Manpreet Singh	Decided	Decided on 27.11.2019	NDPS/111/2017
75	31	SC-50-17	27-7-2017	27	17-5-2016	Sadar Faridkot	22 NDPS Act.	State VS. Amandeep Singh @ Amna	Decided	Decided on 19.09.2019	NDPS/112/2017
76	32	SC-51-17	27-7-2017	29	19-5-2016	Sadar Faridkot	22 NDPS Act	State VS. Lovepreet Singh @ Shami	Decided	Decided on 25.04.2019	NDPS/113/2017
77	33	RT-SC-42-17	28-7-2017	137	10-11-2016	Jaitu	15 NDPS Act	State VS. Bholu Singh	Decided	Decided on 08.01.2020	NDPS/116/2017
78	34	SC-53-17	04.08.2017	59	13-9-2016	Sadar Faridkot	22 NDPS Act.	State VS. Sukhjinder Singh @ Bhura	Decided	Decided on 19.12.2019	NDPS/121/2017
79	35	SC-54-17	10.08.2017	317	30-12-2016	City Faridkot	22 NDPS Act.	State VS. Jatinder Kumar @ Bittu	Decided	Decided on 07.05.2019	NDPS/124/2017
30	36	SC-55-17	18-8-2017	19	24-1-2016	City Faridkot	22 NDPS Act	State VS. Deepak @ Deepu	Decided	Decided on 21.09.2019	NDPS/126/2017

81	37	SC-58-17	29-8-2017	150	11-7-2015	City Faridkot	21 NDPS Act.	State VS. Arun Kumar	Decided	Decided on 22.05.2019	NDPS/129/2017
82	38	SC-59-17	30-8-2017	15	25-3-2016	Sadar Faridkot	15 NDPS Act	State VS. 1.Shinder Singh 2.Paramjit Kaur	Decided	Decided on 09.08.2019	NDPS/130/2017
83	39	SC-60-17	31-8-2017	159	18-7-2016	City Faridkot	22 NDPS Act.	State VS. Manpreet Singh @ Mani	Decided	Decided on 11.12.2019	NDPS/131/2017
84	40	SC-63-17	04.09.2017	112	31-5-2015	City Faridkot	21 NDPS Act.	State VS. Beant Singh @ Babbi	Decided	Decided on 29.04.2019	NDPS/136/2017
85	41	SC-65-17	05.09.2017	55	4-9-2016	Sadar Faridkot	22 NDPS Act.	State VS. Kuldeep Singh	Decided	Decided on 24.10.2019	NDPS/138/2017
86	42	SC-66-17	12.09.2017	61	14-5-2017	Sadar Faridkot	22 NDPS Act.	State VS. Gurpreet Singh	Decided	Decided on 16.07.2019	NDPS/141/2017
87	43	SC-67-17	12.09.2017	134	14-6-2016	City Faridkot	18 NDPS Act	State VS. Amandeep Singh @ Deepa	Decided	Decided on 09.09.2019	NDPS/140/2017
88	44	SC-68-17	12.09.2017	47	23-3-2017	City Faridkot	21 NDPS Act.	State VS. 1.Ajib Singh @ Bugga	Decided	Decided on 29.05.2019	NDPS/142/2017
89	45	SC-69-17	15-9-2017	100	25-11-2016	Sadar Faridkot	22 NDPS Act.	State VS. Rajinder Kumar @ Raju	Decided	Decided on 30.09.2019	NDPS/146/2017
90	46	RT-SC-45-17	22-9-2017	4	2-3-2017	Jaitu	15 NDPS Act.	State VS. Gora Singh	Decided	Decided on 25.09.2019	NDPS/153/2017
91	47	SC-71-17	22-9-2017	51	20-4-2017	Sadar Faridkot	22 NDPS Act.	State VS. Gurnam Singh	Decided	Decided on 10.09.2019	NDPS/156/2017
92	48	SC-72-17	25-9-2017	56	8-9-2016	Sadar Faridkot	22 NDPS Act	State VS. Kulwant Singh	Decided	Decided on 03.07.2019	NDPS/157/2017



93	49	SC-73-17	25-9-2017	113	15-12-2016	Sadar Faridkot	22 NDPS Act	State VS. Mandeep Singh	Decided	Decided on 13.08.2019	NDPS/158/2017
94	50	SC-74-17	26-9-2017	104	24-5-2015	City Faridkot	21 NDPS Act.	State VS. Resham Singh	Decided	Decided on 31.05.2019	NDPS/161/2017
95	51	SC-75-17	29-9-2017	68	1-10-2016	Sadar Faridkot	22 NDPS Act.	State VS. Rajinder Singh	Decided	Decided on 14.12.2019	NDPS/164/2017
96	52	SC-78-17	10-Apr-17	205	9-9-2016	City Faridkot	21 NDPS Act.	State VS. Harjinder Singh	Decided	Decided on 16.10.2019	NDPS/167/2017
97	53	SC-80-17	10-Sep-17	73	17-10-2016	Sadar Faridkot	22 NDPS Act.	State VS. Gurdeep Singh	Decided	Decided on 18.07.2019	NDPS/174/2017
98	54	RT-SC-56-17	10-Dec-17	129	18-6-2015	City Faridkot	21 NDPS Act. & 42 Jail Act.	State VS. Sukhdev Singh	Decided	Decided on 21.10.2019	NDPS/179/2017
99	55	SC-81.	10-Dec-17	142	1-7-2017	City Faridkot	22 NDPS Act.	State VS. Rakesh Kumar	Decided	Decided on 09.07.2019	NDPS/178/2017
100	56	SC-83.	16-10-2017	85	8-7-2017	Sadar Faridkot	22 NDPS Act.	State VS. Jagwinder Singh	Decided	Decided on 13.08.2019	NDPS/182/2017
101	57	RT-SC-48-17	24-10-2017	38	20-3-2017	Jaitu	22 NDPS Act.	State VS. Rajesh Kumar @ Raju	Decided	Decided on 16.01.2020	NDPS/189/2017
102	58	SC-85-17	24-10-2017	139	3-7-2015	City Faridkot	21 NDPS Act.	State VS. HC Lakhvir Singh @ Lakha	Decided	Decided on 17.08.2019	NDPS/193/2017
103	59	SC-86-17	25-10-2017	105	30-11-2016	Sadar Faridkot	22 NDPS Act.	State VS. Ravinder Singh @ Sona	Decided	Decided on 16.12.2019	NDPS/194/2017
104	60	SC-89-17	27-10-2017	87	20-7-2017	Sadar Faridkot	22 NDPS Act.	State VS. Chamkaur Singh	Appearance	01.04.2020	NDPS/198/2017


105	61	SC-91-17	11-Feb-17	35	31-3-2017	Sadar Faridkot	22 NDPS Act.	State VS. Gurjeet Singh @ Nanna	Decided	Decided on 10.05.2019	NDPS/200/2017
106	62	SC-95-17	13-11-2017	118	25-12-2016	Sadar Faridkot	22 NDPS Act.	State VS. Judge Singh @ Judge	Decided	Decided on 17.12.2019	NDPS/206/2017
107	63	SC-96-17	14-11-2017	81	27-10-2016	Sadar Faridkot	22 NDPS Act.	State VS. Sukhdev Singh @ Subegh	Decided	Decided on 20.02.2020	NDPS/209/2017
108	64	SC-97-17	14-11-2017	82	27-10-2016	Sadar Faridkot	22 NDPS Act.	State VS. Dalwinder Singh	Decided	Decided on 20.02.2020	NDPS/210/2017
109	65	RT-SC-57-17	15-11-2017	43	31-3-2017	Jaitu	22 NDPS Act.	State VS. Ajaypal Singh @ Mota	Decided	Decided on 21.10.2019	NDPS/211/2017
110	66	SC-51-17	17-11-2017	80	23-6-2017	Sadar Faridkot	21/22 NDPS Act.	State VS. Sewa Ram	Decided	Decided on 31.01.2020	NDPS/213/2017
111	67	RT-SC-38	24-11-2017	26	21-2-2017	Jaitu	22 NDPS Act.	State VS. Gurtej Singh @ Kaka	Decided	Decided on 04.04.2019	NDPS/216/2017
112	68	RT-SC-55-17	24-11-2017	54	28-4-2017	Jaitu	22 NDPS Act. & 61 Excise Act.	State VS. Rajwinder Singh	Decided	Decided on 28.01.2020	NDPS/215/2017
113	69	SC-100-17	27-11-2017	277	25-12-2015	City Faridkot	22 NDPS Act	State VS. Mohinderpal	Dws	03.04.2020	NDPS/217/2017
114	70	SC-98-17	27-11-2017	53	30-8-2016	Sadar Faridkot	22 NDPS Act.	State VS. Sohan Singh	Decided	Decided on 11.07.2019	NDPS/218/2017
115	71	SC-99-17	27-11-2017	279	26-12-2015	City Faridkot	15 NDPS Act	State VS. Tejinder Singh	Decided	Decided on 18.10.2019	NDPS/219/2017
116	72	SC-101-17	28-11-2017	37	7-6-2016	Sadar Faridkot	21 NDPS Act	State VS. Ashok Kumar	Decided	Decided on 22.01.2020	NDPS/220/2017

117	73	SC-102-17	28-11-2017	8	2-3-2016	Sadar Faridkot	22/61/85 NDPS Act	State VS. Gurmail Singh @ Gela	Decided	Decided on 09.12.2019	NDPS/221/2017
118	74	RT-SC-35-17	12-Nov-17	72	28-5-2017	Jaitu	22 NDPS Act.	State VS. Angrej Singh	Decided	Decided on 28.05.2019	NDPS/224/2017
119	75	SC-103-17	12-Dec-17	43	19-3-2017	City Faridkot	21 NDPS Act.	State VS. Inderjit Singh @ Heeru	Decided	Decided on 18.12.2019	NDPS/225/2017
120	76	RT-SC-33	18-12-2017	66	17-5-2017	Jaitu	22 NDPS Act.	State VS. I.Nirpinder Singh	Decided	Decided on 06.06.2019	NDPS/230/2017
121	77	SC-105	18-12-2017	11	21-1-2017	Sadar Faridkot	22 NDPS Act.	State VS. Sunil Kumar	Decided	Decided on 23.01.2020	NDPS/233/2017
122	78	RT-SC-43	20-1-2018	17	31-1-2017	Jaitu	22 NDPS Act.	State VS. Sanjay Chawria	Decided	Decided on 05.08.2019	NDPS/09/2018
123	79	SC-01-18	20-1-2018	87	17-7-2015	Sadar Faridkot	15 NDPS Act	State VS. Nirmal Singh	Decided	Decided on 06.08.2019	NDPS/08/2018
124	80	SC-02-18	25-1-2018	11	10-3-2016	Sadar Faridkot	15 NDPS Act	State VS. Hardeep Singh	Decided	Decided on 04.12.2019	NDPS/11/2018
125	81	SC-05-18	02-Jan-18	113	5-10-2017	Sadar Faridkot	21 NDPS Act.	State VS. Jagsir Singh	Decided	Decided on 19.12.2019	NDPS/14/2018
126	82	SC-06-18	02-Jan-18	59	5-4-2017	City Faridkot	22 NDPS Act	State VS. I.Vinod Kumar	Decided	Decided on 03.04.2019	NDPS/15/2018
127	83	RT-SC-34-18	19-2-2018	40	25-3-2017	Jaitu	22 NDPS Act.	State VS. Gagandeep Sharma	Decided	Decided on 26.09.2019	NDPS/20/2018
128	84	SC-07-18	20-2-2018	110	12-12-2016	Sadar Faridkot	21 NDPS Act.	State VS. Sandeep Singh	Decided	Decided on 18.01.2020	NDPS/21/2018

129	85	SC-08-18	20-2-2018	49	9-3-2015	City Faridkot	21 NDPS	State VS. Soni Kumar	Decided	Decided on 18.01.2020	NDPS/22/2018
130	86	SC-17-18	06-03-2018.	216	4-10-2017	City Faridkot	22 NDPS Act.	State VS. Rakesh Kumar	Decided	Decided on 05.12.2019	NDPS/40/2018
131	87	SC-18-18	03-Jun-18	172	27-7-2017	City Faridkot	22 NDPS Act.	State VS. Sahib Singh	Decided	Decided on 06.02.2020	NDPS/38/2018
132	88	RT-SC-40-18	12-03-2018.	73	29-5-2017	Jaitu	15 NDPS Act.	State VS. Buta Singh	Decided	Decided on 31.08.2019	NDPS/43/2018
133	89	RT-SC-50-18	12-03-2018.	116	7-8-2017	Jaitu	22 NDPS Act	State VS. Gurpreet Singh	Decided	Decided on 12.12.2019	NDPS/44/2018
134	90	SC-20-18	19-3-2018	168	25-7-2016	City Faridkot	22 NDPS Act.	State VS. Navdeep Kaur	Decided	Decided on 16.01.2020	NDPS/47/2018
135	91	SC-21-18	19-3-2018	283	13-12-2014	City Faridkot	21 NDPS	State VS. Jagsir Singh	Decided	Decided on 31.10.2019	NDPS/48/2018
136	92	SC-22-18	22-3-2018	148	8-7-2017	City Faridkot	22 NDPS Act & 42 Jail Act.	State VS. Sahib Singh	Decided	Decided on 28.05.2019	NDPS/52/2018
137	93	SC-23-18	26-3-2018	16	29-1-2017	City Kotkapura	21/25 NDPS Act.	State VS. Kakki Singh	Decided	Decided on 11.12.2019	NDPS/54/2018
138	94	SC-24-18	30-3-2018	76	5-5-2017	City Faridkot	21 NDPS Act.	State VS. Sunil Kumar @ Babblu	Decided	Decided on 19.11.2019	NDPS/57/2018
139	95	SC-25	30-3-2018	39	08.10.2017	GRP Faridkot	22 NDPS Act.	State Vs. Robin	Decided	Decided on 11.09.2019	NDPS/58/2018

11 the pending cases in which accused are in Custody for period of more than one Year No.(v)

140	1	OSC-27-17	31-5-2017	128	22-10-2016	Jaitu	302/34 IPC	State VS. Gagandeep Singh	Def Evidence	17.04.2020	SC/64/2017
141	2	OSC-45-17	02-Dec-17	77	18-6-2017	Sadar Faridkot	302/341/323/506/ 34 IPC	State VS. Hardeep Singh	Def Evidence	03.04.2020	SC/119/2017
142	3	OSC-53-17	19-12-2017	89	10-8-2017	Baja Khana	302/324 IPC	State VS. Jaskirat Singh	Def Evidence	03.04.2020	SC/140/2017
143	4	OSC-12-18	28-2-2018	110	2-10-2015	Jaitu	302/34 IPC	State VS. Gurbax Singh	Decided	Decided on 19.12.2019	SC/41/2018
144	5	OSC-22-18	16-4-2018	20	2-2-2018	City Faridkot	304/394 IPC	State VS. Rohit Kumar @ Ashu	Decided	Decided on 26.09.2019	SC/61/2018
145	6	SC-64-18	22-5-2018	133	28-11-2017	Sadar Faridkot	21 NDPS Act.	State VS. Sukhchain Singh	Decided	Decided on 16.12.2019	NDPS/88/2018
146	7	SC-70-18	07-Feb-18	263	5-12-2017	City Faridkot	22 NDPS Act. & 42 Jail Act.	State VS. Shanker Singh	Decided	Decided on 21.09.2019	NDPS/96/2018
147	8	SC-75-18	17-7-2018	12	28-1-2018	Jaitu	22 NDPS Act.	State VS. Harsimrandeep Singh	Decided	Decided on 09.03.2020	NDPS/108/2018
148	9	OSC-41-18	26-7-2018	21	2-3-2018	Jaitu	302/148/149 IPC	State VS. Ashwani Kumar	DWs	03.04.2020	SC/92/2018
149	10	OSC-43-18	27-8-2018	35	4-3-2018	City Kotkapura	450/302/307 IPC	State VS. Rakesh Kumar	DWs	07.04.2020	SC/103/2018
150	11	OSC-52-18	15.10.2018	51	13.06.206	Baja Khana	302 IPC	State V. Gurpreet Singh	DWs	09.04.2020	SC/119/2018

  
 Harbans Singh Lekhi  
 Additional District & Sessions Judge  
 Faridkot

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